

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**RAJYA SABHA**  
**STARRED QUESTION NO. \*99**  
ANSWERED ON 29/07/2025

**EDUCATION CESS**

**\*99. SHRI NEERAJ DANGI:**

Will the Minister of FINANCE be pleased to state:

- (a) Whether it is a fact that Education Cess is also levied on income tax payers in addition to income tax, if so, the amount of Cess collected during the last three years, year-wise; and
- (b) the amount of Education Cess spent during the last three years, year-wise?

**ANSWER**

**THE FINANCE MINISTER**  
**(SMT. NIRMALA SITHARAMAN)**

(a) to (b): A statement is laid on the Table of the House.

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**Statement referred to in reply to parts (a) to (b) in respect of Rajya Sabha Starred Question No. \*99 for reply on 29.07.2025 regarding Education Cess asked by Shri Neeraj Dangi.**

- (a) Yes. The amount of Health and Education Cess collected from income tax payers in addition to income tax during the last three years are as under:

<b>S. No.</b>	<b>Financial Year</b>	<b>Health and Education Cess Collected (in Rs. Crores)</b>
1	2022-23	60,616.25
2	2023-24	69,890.52
3	2024-25*	83071.01
	<b>Total</b>	<b>2,13,577.78</b>

Source: Pr.CCA (CBDT)

\*Provisional

- (b) The amount of Health and Education Cess spent during the last three years are as under:

<b>S. No.</b>	<b>Financial Year</b>	<b>Health and Education Cess Spent (in Rs. Crores)</b>
1	2022-23	70,589.27
2	2023-24	80,009.96
3	2024-25 (RE)	87,198.73
	<b>Total</b>	<b>2,37,797.96</b>

Source: Department of Economic Affairs

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